

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 460
ANSWERED ON 09.12.2022

ANGAMALI-ERUMELI SABARI RAILWAY PROJECT

460 SHRI ELAMARAM KAREEM:
SMT. JEBI MATHER HISHAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) the status of processing the revised estimate of Angamali- Erumeli, Sabari rail project submitted to the Railway Board after the final location survey;
- (b) whether Government of Kerala agreed to bear 50 per cent cost of the Angamali -Erumeli, Sabari rail project;
- (c) if so, whether Government will consider including it in PM Gati Shakti project;
- (d) whether this project will be included in the scope of Pro-Active Governance and Timely Implementation (PRAGATI) platform; and
- (e) whether this railway line can operate Vande Bharat Trains?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 460 BY SHRI ELAMARAM KAREEM AND SMT. JEBI MATHER HISHAM ANSWERED IN RAJYA SABHA ON 09.12.2022 REGARDING ANGAMALI-ERUMELI SABARI RAILWAY PROJECT

(a) to (e): Angamali-Sabarimala new line (116 Km) was sanctioned in 1997-98 at a cost of ₹550 crore. Work on Angamali-Kaladi (7 Km) and long lead works on Kaladi-Perumbavoor (10 Km) have been taken up. However, further works on this project could not be taken forward due to protests by local people against land acquisition and fixing of alignment of the line, court cases filed against the project and inadequate support from the State Government of Kerala.

After long persuasion, Government of Kerala vide letter dated 07.01.2021 has conveyed their decision to share 50% of the total project cost (₹2815 crore) of Angamali - Sabarimala Railway project through Kerala Infrastructure Investment Fund Board (KIIFB), subject to the condition that operation and maintenance of the track shall be done by Ministry of Railways while the stations along the route will be developed by a Special Purpose Vehicle (SPV) (through public private partnership route) and the net revenue realized by the SPV will be shared on a 50:50 basis between State Government and Ministry of Railways, after offsetting the cost of Operation & Maintenance (O&M) as agreed to by Railways. M/s Kerala Rail Development Corporation Limited (KRDCL) has been advised on 20.07.2021 to complete Final Location Survey and to update the project cost.

Accordingly, M/s KRDCL completed the Final Location Survey (FLS) and has prepared the Detailed Estimate (DE) of the full project.

Presently, this project is not included under PM Gati Shakti. It has already been reviewed on PRAGATI platform. All newly sanctioned projects are designed with track infrastructure capable to run all existing trains of Indian Railway network including Vande Bharat Express train.
